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O.A.421/08

ORDER DATED 4th NOVEMBER, 2009

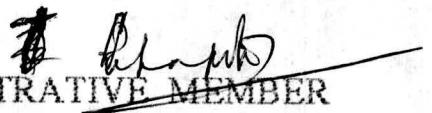
Coram:

Hon'ble Mr. C.R. Mohapatra, Member (A)

Heard Mr. P.K. Rout, Ld. Counsel for the applicant and Mr. O.N. Ghosh, Ld. Counsel for the Respondents.

2. Mr. Rout, Ld. Counsel for the applicant submits that he has already filed a case before the Civil Judge (Sr. Divn.) Jagatsinghpur for obtaining Succession Certificate and this would take some time. In the above background he prays to withdraw this present O.A. Prayer is allowed. Accordingly, the O.A. is dismissed as withdrawn.

3. However, this will not preclude the applicant to file fresh case if so advised in future.


ADMINISTRATIVE MEMBER